

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

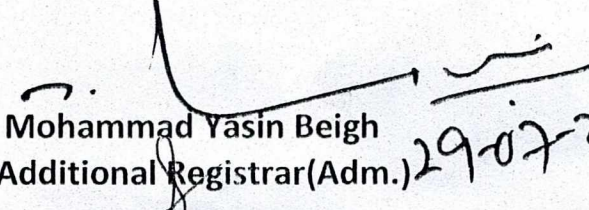
NOTIFICATION

No: 15

Dated: 30/07/2020

It is hereby notified that the Provisional Enrolment No.JK-587/2017 dated 28.11.2017 of Mr. Kartar Singh S/o Sh. Jagdish Raj R/o Village Batungal Mangota Tehsil Marmat District Doda issued by Hon'ble High Court of Jammu & Kashmir vide Notification No.1262 dated 07.12.2017 shall be treated as cancelled as the subject has been appointed Civil Judge Junior Division/Munsiff vide order dated 01.06.2020.

By Order.

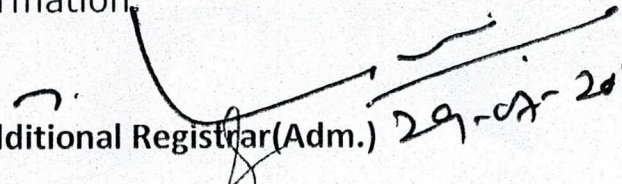

Mohammad Yasin Beigh
Additional Registrar(Adm.)

29-07-2020

No: 3150-57/LP Dated: 30/07/2020

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu.
2. Principal District & Sessions Judge Jammu
3. Secretary, Bar Council of India, New Delhi
4. President J&K High Court of Bar Association Jammu.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. Registrar (Computers), High Court of J&K, ~~Srinagar~~ for information and with the request to get the same uploaded on the official website of J&K High Court for information of all the concerned.
7. Mr. Kartar Singh S/o Sh. Jagdish Raj R/o Village Batungal Mangota Tehsil Marmat District Doda for information.


Additional Registrar(Adm.)

29-07-2020